

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench At Ahmedabad**

REGIONAL BENCH-COURT NO. 3

Excise Appeal No. 11518 of 2015- DB

(Arising out of OIA-VAD-EXCUS-002-APP-88-2015-16 dated 19/05/2015 passed by
Commissioner of Central Excise, Customs and Service Tax-VADODARA-II)

Unimed Technologies Limited

S. No. 22 & 24, Ujeti, Post-baska,
Taluka-halol,
Panchmahal, Gujarat

.....Appellant

VERSUS

C.C.E. & S.T.-Vadodara-ii

1st Floor... Room No.101,
New Central Excise Building,
Vadodara, Gujarat-390023

.....Respondent

APPEARANCE:

Shri, A.B. Nawal, Cost Accountant for the Appellant

Shri Anoop Kumar Mudvel, Superintendent(AR) for the Respondent

CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR

HON'BLE MEMBER (TECHNICAL), MR. C L MAHAR

DATE OF HEARING: 16.08.2023/17.08.2023

DATE OF DECISION: 12.09.2023

The appeal is disposed of. For order, see order of date in Excise Appeal
No. 11470 of 2015.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(C L MAHAR)
MEMBER (TECHNICAL)**